

ANNEXURE – 7

Name of the corporate debtor: Suzuki Textiles Limited (A company under CIRP)

Date of commencement of CIRP: 31.01.2022;

List of Creditors as on 15-08-2022

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	CGST Department of Finance (Division F) Office at 10, Azad Marg, Bhilwara – 311001 Mail Address: div.bhilwarae@icegate.gov.in	Ministry of Finance	28.02.22	1158151966	1077142340	Central Excise Duty, Interest and Penalty	No	Nil	Nil	Nil	81009626	0.00	Clarification sought
2	EPFO Udaipur	Ministry of Labor	28.04.22	279727	279727	Outstanding dues	No	Nil	Nil	Nil	Nil	Nil	

		and employment				u/s 14B & 7Q of EPF & Mis Act							
3	EPFO Surat	Ministry of Labor and employment	29.04.22	240757	240757	Different charges	No	Nil	Nil	Nil	Nil	Nil	
4	CGST Department of Finance (Circle B) Office at Kar Bhawan, Ajmer Road Mail Address: ac-bhilwara-b@rajasthan.gov.in	Ministry of Finance	28.02.22	82629372	0.00	Central Excise Duty, Interest and Penalty	No	Nil	Nil	Nil	82629372	0.00	Claim filed beyond 90 days
5	Custom Department of Finance	Ministry of Finance	04-04-2022	85051006	0.00	Various Charges	No	Nil	Nil	Nil	85051006	0.00	Clarification sought
6.	EPFO Department, Jaipur	Ministry of Labor and employment	29.06.2022	874528.00	0.00	Various Charges	No	Nil	Nil	Nil	0.00	874528.00	Claim received after 90 th Day
	TOTAL			1327227356.00	1077662824			0.00	0.00	0.00	248690004	874528.00	

